

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

CORAM: HON'BLE K. ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

CORAM: HON'BLE BINOD KUMAR SINHA- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 11.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.344/241/HDB/2019
NAME OF THE COMPANY	Sangaz Containers Pvt Ltd & 4 others
NAME OF THE PETITIONER(S)	P.N.Ram Babu
NAME OF THE RESPONDENTS(S)	Sangaz Containers Pvt Ltd & 4 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
V. K. Jayanth	Adv	-9985183000	VKJ

Counsel for Respondent(s):

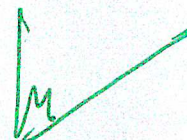
Name of the Counsel(s)	Designation	E-Mail & Telephone No.	Signature
TAPASVIKATE DEORA for R1 to R3	PCS	9966299213	Tapan

ORDER

Counsel for the Petitioner present. PCS for the Respondent present. Counsel for the Petitioner prayed further time for making submissions. At request, time is enlarged. Put up the matter on 09.04.2020.



MEMBER TECHNICAL



MEMBER JUDICIAL

AS